

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 113
(IB)-925(PB)/2020

IN THE MATTER OF:

State Bank of India

.... Applicant/petitioner

v.

M/s. Indo Alusys Industries Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 17.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Neeraj Malhotra, Senior Adv. With Mr. Vibhor Mathur And Mr. Ujjaval Kumar, Advs.

For the Respondent

Mr. Arun Kathpalia , Senior Advocate, Mr. Narendra M. Sharma ,Advocate, Mr.Vikas Mehta, Advocate, Mr. Siddhartha Jain , Advocate ,Mr.Adith Nair, Advocate and Mr.Ankur Sood,Advocate.

ORDER

List the matter for hearing on **18.11.2020**.

Sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)